

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.2938
TO BE ANSWERED ON 3RD AUGUST, 2022**

ALLOCATION OF FOODGRAINS IN KERALA

2938. ADV. A.M. ARIFF:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has reduced the allocation foodgrains for the State of Kerala even after the number of ration card holders has increased over the years; if so, the details thereof;**
- (b) whether the Government is aware that 80-90 percent of the ration card holders in the State receive their share of foodgrains under PDS;**
- (c) if so, whether the Government intends to increase the allocation of foodgrains to Kerala;**
- (d) if so, the details thereof and if not, the reasons therefor; and**
- (e) the details of foodgrains allocated, sanctioned and lifted by Kerala from FY 2014-15 till FY 2021-22?**

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) to (d): Allocation of foodgrains to States/Union Territories (UTs) under the National Food Security Act, 2013 (NFSA) is made on the basis of identification of beneficiaries reported by the States/UTs within the State/UT-wise coverage of population determined by the then Planning Commission, and foodgrains entitlement prescribed under the Act i.e. 35 kg per household per month for households covered under Antyodaya Anna Yojana and 5 kg per person per month for Priority households. The Act further provides that if on the above basis, annual foodgrains allocation to any State/UT is lower than the average annual offtake during 2010-11 to 2012-13 under erstwhile normal Targeted Public Distribution System, the same shall be protected.

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The coverage of beneficiaries determined for the State of Kerala under the NFSA is 154.80 lakh persons and the State has already identified the beneficiaries under the Act upto maximum permissible limit. Accordingly, 85459.885 MT of foodgrains are being allocated to the State Government at NFSA Prices. In addition to this 33294.198 MT of foodgrains are being allocated under “tide over” to protect the average annual offtake during 2010-11 to 2012-13. Thus, the State of Kerala is receiving 118754.083 MT of foodgrains per month (1425049 MT of foodgrains per annum) which is as per maximum permissible limit under the Act.

(e): The details of foodgrains allocation and offtake under the Targeted Public Distribution System/ National Food Security Act from 2014-15 to 2021-22 is at Annexure.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE UNSTARRED QUESTION NO. 2938 DUE FOR ANSWER ON 03.08.2022 IN THE LOK SABHA.

Statement indicating the allocation and offtake of foodgrains to State Government of Kerala under the Targeted Public Distribution System/ National Food Security Act, 2013 from 2014-15 to 2021-22

(In thousand tons)

Year	Foodgrain	Allocation							Offtake						
		BPL	AAY	APL*	Add. BPL	NFSA	Tideover	Total	BPL	AAY	APL*	Add. BPL	NFSA	Tideover	Total
2014-15	Rice	318.792	250.260	665.270	112.343	0.000	0.000	1346.665	308.686	243.433	651.406	112.379	0.000	0.000	1315.904
	Wheat	83.556	0.000	156.471	8.547	0.000	0.000	248.574	82.453	0.000	155.748	8.547	0.000	0.000	246.748
	Total	402.348	250.260	821.741	120.890	0.000	0.000	1595.239	391.139	243.433	807.154	120.926	0.000	0.000	1562.652
2015-16	Rice	318.792	250.260	618.168	84.984	0.000	0.000	1272.204	317.509	247.394	617.397	84.982	0.000	0.000	1267.282
	Wheat	83.556	0.000	201.912	34.188	0.000	0.000	319.656	82.805	0.000	199.933	34.214	0.000	0.000	316.952
	Total	402.348	250.260	820.080	119.172	0.000	0.000	1591.860	400.314	247.394	817.330	119.196	0.000	0.000	1584.234
2016-17	Rice	185.962	145.985	298.766	21.246	344.405	160.011	1156.375	215.013	173.241	314.687	20.838	285.290	144.790	1153.859
	Wheat	48.741	0.000	97.586	8.547	82.895	6.459	244.228	57.331	0.000	100.512	8.333	72.158	5.096	243.430
	Total	234.703	145.985	396.352	29.793	427.300	166.470	1400.603	272.344	173.241	415.199	29.171	357.448	149.886	1397.289
2017-18	Rice					827.518	322.021	1149.539					832.980	326.581	1159.561
	Wheat					198.001	77.509	275.510					199.985	77.508	277.493
	Total					1025.519	399.530	1425.049					1032.965	404.089	1437.054
2018-19	Rice					837.968	322.021	1159.989					832.250	317.966	1150.216
	Wheat					187.550	77.509	265.059					183.772	76.305	260.077
	Total					1025.518	399.530	1425.048					1016.022	394.271	1410.293
2019-20	Rice					765.148	322.021	1087.169					758.005	328.167	1086.172
	Wheat					169.237	77.509	246.746					169.966	78.186	248.152
	Total					934.385	399.530	1333.915					927.971	406.353	1334.324
2020-21	Rice					814.761	322.021	1136.782					814.356	321.377	1135.733
	Wheat					181.682	77.509	259.191					181.954	77.861	259.815
	Total					996.443	399.530	1395.973					996.310	399.238	1395.548
2021-22	Rice					837.968	322.021	1159.989					799.102	314.809	1113.911
	Wheat					187.551	77.509	265.060					182.554	76.055	258.609
	Total					1025.519	399.530	1425.049					981.656	390.864	1372.520

*APL allocation include Additional APL also
